

24-1-97

Hon. Mr. S. Das Gupta, A.M.
Hon. Mr. T.L. Verma, J.M.

Advocates have resolved not to
work today. Adjourned to 11-3-97
for hearing.

OR
C.A. & R.A. have
been ex-changed.
Submitted for 11-3-97.

10/3/97

Proe
@

11.3.1997

Hon'ble Mr. S. Das Gupta, A.M.
Hon'ble Mr. T.L. Verma, J.M.

When the Case was called out.
None appeared on behalf of the
applicant. If none appeared on behalf
of the applicant on the next date,
the Case will be dismissed in fault.
List on 3.4.1997 for hearing.

J.M.

A.M.

OR
C.A. & R.A.
have been ex-changed

2-4-97

3.4.97

Hon Dr Justice B.C. Suresh vs

Hon Dr S. As Gupta vs

No
~~one~~ one has responded
on behalf of the applicant
when the case was called
on. In view of the specific
order passed on 11.3.97 O.A.
discovered in default
and non presentation.

bl
vs

bc
vs